

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Earth Iconic Infrastructures Pvt. Ltd Date of Commencement of Liquidation: 10-01-2020; List of Stakeholders as on Date: 30-06-2022; Name of IP: Mr. Harish Chander Manchanda; Process Number: 1; Last 5 digitof registration number: 12109

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	609	2083394741	593	1570219493	0	513175248	0	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	3815456	1	3650697	0	164759		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		611	2087210197	594	1573870190	0	513340007	0	